

MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) Yes, Sir.

(b) Yes Sir.

(c) Under the existing Reward Scheme, rewards are paid to Customs Officials up to a maximum of 20% of the estimated market value of the contraband goods seized/duty evasion detected/realised under the Customs Act, Central Excise and Salt Act, Gold Control Act and FERA.

Rewards to Income Tax Officials for search and seizure work are sanctioned in cases where assets worth at least Rs. 10 lakhs (Rs. 25 lakhs in Metropolitan towns) are seized. Rewards are also given for quality scrutiny assessments. The quantum of rewards payable to Government Servants is subject to a cumulative maximum of 10% of additional income brought to tax in cases where there are no information and 5% in cases where reward is payable to informers.

Import of Cotton

8048. **SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR :** Will the Minister of TEXTILES be pleased to state :

(a) whether Government have taken decision to allow import of cotton against fabrics export by extending advance licencing policy;

(b) if so, the number of licences granted to different textile mills against registration of their contracts for fabrics export; and

(c) the details thereof ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c). The information is being collected from the licencing authorities and will be laid on the Table of the House.

Sickness in Silk and Woollen Mills

8049. **SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR :**

SHRI G.S. BASAVARAJU :

Will the Minister of TEXTILES be pleased to state :

(a) whether the sickness in the cotton textile industry has spread to the woollen and silk units in some parts of the country;

(b) if so, the details thereof; and

(c) whether Government are planning to remove the sickness of the silk and woollen industry in the country, particularly such mills in Karnataka and Maharashtra ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). As per the information available 27 woollen textile mills were lying closed as on 31.1.88. No mill using natural silk is reported to be closed.

(c) Government had constituted a Nodal Agency to examine sick textile mills to ascertain whether they are potentially viable or not. The Nodal Agency evolves and manages rehabilitation packages for mills found by it to be viable and a Board for Industrial and Financial Reconstruction has been set up to consider the cases of sick textile companies. A Textile Modernisation Fund has also been created to meet the modernisation needs of textile mills.

[Translation]

Issue of Fraudulent Personal Accident Policies

8050. **SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the number of fraudulent personal accident policies issued by the subordinate offices of

(i) Regional Manager, National Insurance Company, 2, Fairly Place, Calcutta,

(ii) Regional Manager, New India Insurance Company, 4, Mangalore Street, Calcutta.

(iii) Regional Manager, United India Insurance Company, 38-B, Chaurangi, Himalaya House, Calcutta, during the year 1985 and the names of the persons who were issued these policies;

(b) the officers found responsible for issuing personal accident policies; and